

**GOVERNMENT OF INDIA  
INFORMATION AND BROADCASTING  
LOK SABHA**

UNSTARRED QUESTION NO:6094

ANSWERED ON:05.05.2005

RECRUITMENT RULES FOR EMPLOYEES OF PRASAR BHARATI

Singh Shri Rajiv Ranjan (Lalan);Suman Shri Ramji Lal

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) whether thousands of employees were employed in Doordarshan and All India Radio in the capacity of Government employee when Prasar Bharati came into existence in November 1997;
- (b) if so, the total strength thereof alongwith the number of employees out of them adjusted in Prasar Bharati and the institute/body under which the remaining employees have been adjusted;
- (c) whether the Recruitment Rules and Service conditions for different categories of staff have been finalised by the Prasar Bharati;
- (d) if not, the reasons for the delay; and
- (e) the time by which these are expected to be finalised?

**Answer**

THE MINISTER OF INFORMATION AND BROADCASTING AND CULTURE ( SHRIS. JAIPAL REDDY )

(a) : Yes, Sir.

(b) : AIR and Doordarshan together have a sanctioned strength of approximately 47000 posts. The employees of AIR and Doordarshan working in Prasar Bharati are presently working on deemed deputation to Prasar Bharati Corporation.

(c), (d) & (e) : No, Sir. The formulation of Recruitment Rules, service conditions etc. for different categories of employees of Prasar Bharati are under finalisation. The delay in finalisation is due to consultation with employees Associations and studying various alternatives in other PSU's. In view of the above no time frame can be specified at this stage.